

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 07-06-2021 To 07-06-2021 For (All) Maincase & (All)

Pending : 7 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	CRR/104/2021	07-06-2021	FARIDUL RAHAMAN VS THE STATE OF WEST BENGAL Advocate: DEBASISH MUKHOPADHYAY
2	CRR/105/2021	07-06-2021	KAMLESH SINGH @ KAMALESH SINGH VS THE STATE OF WEST BENGAL AND ANR Advocate: ARJUN CHOWDHURY
3	CRM/638/2021	07-06-2021	DIPU SARKAR VS THE STATE OF WEST BENGAL Advocate: JEENIA RUDRA
4	CRM/639/2021	07-06-2021	DEBU BARMAN VS THE STATE OF WEST BENGAL Advocate: JAYDEEP KANTA BHOWMIK
5	CRM/640/2021	07-06-2021	RAJESH KUMAR VS THE STATE OF WEST BENGAL Advocate: ANIRBAN BANERJEE
6	CRM/641/2021	07-06-2021	ABU BAKASH MIA @ BAKASH MIA VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
7	CRM/642/2021	07-06-2021	BHIM BARMAN VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER